Notification of the Ministry of Communication

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): Sir, I lay on the Table; under section 74 of the Indian Post Office Act, 1898, a copy in (English and Hindi) of the Ministry of Communications (Department of Post) G.S.R. 357 (E) dated 27.4.2000 publishing the Indian Post Office Rules, 2000.

Report and Accounts (1995-96) of the Land Development Corporation Limited Thiruvananthapuram and related papers

MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Twenty-third Annual Report and Accounts of the Kerala Land Development
 Corporation Limited,
 Thiruvananthapuram, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.
 - I. Mou (2000-2001) between the Government of India and the Indian Airlines Limited

MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Indian Airlines Limited for the year 2000-2001.

Notification of the Ministry of Finance (Department of Economic Affairs